

ITEM NO.25

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 4859/2024

OM PRAKASH TATYA & ANR.

Appellant(s)

VERSUS

RAM GOVIND & ORS.

Respondent(s)

IA No. 155913/2021 - EXEMPTION FROM FILING O.T.)

Date : 02-09-2024 These matters were called on for hearing today.

For Appellant(s)

Mr. Himanshu Shekhar, AOR
Mr. Paban K Sharma, Adv.
Mr. Anchit Sripat, Adv.
Mr. Pranab Kumar Nayak, Adv.
Mr. Arvind Kumar, Adv.

For Respondent(s)

Mr. Pradeep Kumar Yadav, Adv.
Mr. Vishal Thakre, Adv.
Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 is duly represented.

Service is complete on respondent nos.2, 3, 5, 6, 8, 9, 10 and 12, but none has entered appearance.

Respondent nos.4, 7, 11, 13 and 14 have been deleted from the array of parties vide order dated 13-12-2021 passed by Hon'ble Court.

List again on 23.10.2024.

SUJATA SINGH
Registrar

pm